

(5)

In The Central Administrative Tribunal
ALLAHABAD BENCH

: : ORDER - SHEET : :

Application No.... 1647/93 of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<u>24.08.2000</u> Hon' Mr. Justice R.R.K. Tripathi, V.C. Hon' <u>Mr. S. Biswas</u>, A.M. ~ List has been revised ~ no body is present to press this application. Sri M.K. Sharma, holding brief to Sri A.K. Raw, learned counsel for respondents. O.A. is dismissed in default. ² <u>Proced.</u> 5/2 A.M. V.C. <u>Shank</u>